

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 74/GT/2017

Date: 17.10.2018

To,

Chief Executive Officer,  
P.O.: Kanti Thermal,  
Distt. Muzaffarpur - 843130  
Bihar

Sir,

**Subject:** Approval of tariff for Muzaffarpur Thermal Power Station (2x195 MW) for the period from COD of Unit-I (18.3.2017) to 31.3.2019.

**Ref:** ROP of the hearing dated 11.10.2018

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With reference to the subject mentioned above, I am directed to request you to furnish the following information, on affidavit, on or before 31.10.2017, with copy to the respondents, who may file its reply by 9.11.2018:

- a) Copy of Investment approval (original and revised) along with the schedule of commissioning, breakup of project cost (original and revised) and reasons for increase in hard cost in the revised approval compared to the original approval along with the variation in scope of work, if any.
- (b) Proper justification/ reasons for the delay along with the date wise period accompanied by start date and end date so as to find out the overlapping of periods, relevant material in the form of newspaper clippings, government notifications, meteorological data, supporting reasons for delay, efforts taken to mitigate the situation and different alternatives explored by the Petitioner.
- (c) Originally envisaged PERT chart indicating commissioning activities, duration, start date, end date of each activity as per original schedule.
- (d) Details of critical activity i.e. duration start date and end date.
- (e) Rescheduled PERT chart corresponding to actual completion, indicating shift in the critical activities, if any;
- (f) Revised tariff filing forms indicating cost variations along with the reasons between originally approved cost and actual cost.
- (g) Bifurcation of the 'Other charges' claimed in the Form-15.

2. The above information shall be filed within the due date mentioned. No request for further extension of time shall be entertained for any reason whatsoever.

**Sd/-**  
(B.Sreekumar)  
Deputy Chief (Law)